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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 19/252/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

Name of the Company:

Vasudev Hemubhai Dabi.

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	PRASHANT PATEL	ADVOCATE	APPELLANT	Prashant Patel
2.	HITESH BUCH	PCS	-	Hitesh Buch

**ORDER**

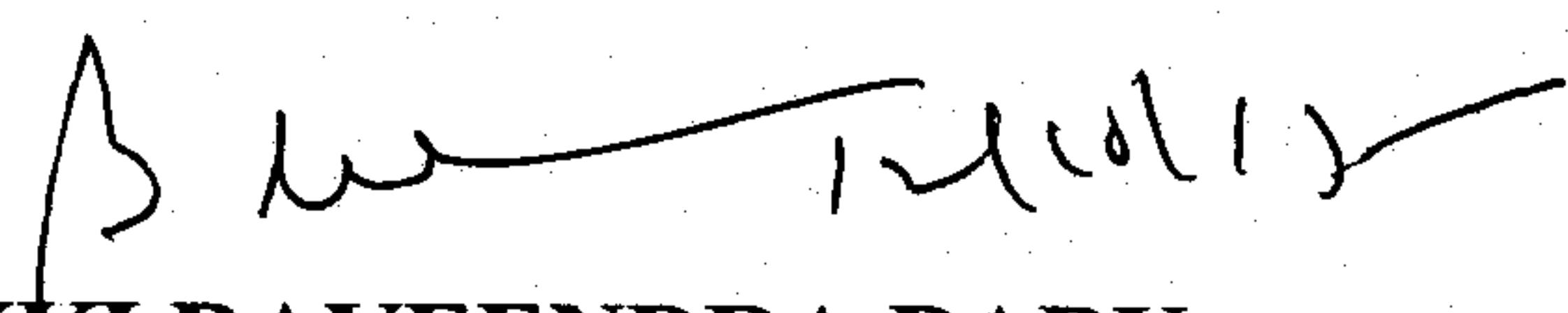
Learned Advocate Mr. Prashant Patel with Learned PCS Mr. Hitesh Buch present for Appellant. None present for ROC.

Objection of ROC filed in Registry on 11.09.2017.

Appellant filed Income Tax return.

Heard arguments of Learned Counsel for Appellant.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of October, 2017.